

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9233/2020

(Arising out of impugned final judgment and order dated 20-12-2019 in WPC No. 8527/2019 passed by the High Court Of Delhi At New Delhi)

NATIONAL PETROLEUM CONSTRUCTION COMPANY

Petitioner(s)

VERSUS

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 2(2)

INTERNATIONAL TAXATION NEW DELHI & ANR. Respondent(s)

Date : 09-12-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. S. Ganesh, Sr. Adv.
Mr. Bhargava V. Desai, AOR
Mr. Shivam Jasra, Adv.
Ms. Aditi Diwan, Adv.

For Respondent(s) Mr. N. Venkataraman, ASG.
Mr. Chandra Kant Sharma, Adv.
Ms. Rashmi Malhotra, Adv.
Ms. Preeti Rani, Adv.
Mr. Shyam Gopal, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 14.12.2021 on top of the Board as part-heard.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)